

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 213
(IB)-1045(ND)2020

IN THE MATTER OF:

M/s. Rhydburg Pharmaceuticals Ltd ... **Applicant/Petitioner**

Versus

Sanyog Healthcare Limited ... **Respondent**

Under Section: 9 of IBC Code,2016

Order delivered on 08.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

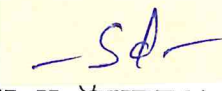
SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Rajnish Sinha Adv for Petitioner, Mr. Aditya Dewan and Mr. Siddharth Chechani, Advocates for CD

ORDER

Heard both the Parties.

Order Reserved.


(L.N. GUPTA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)